

The Central Civil Services (Conduct) Rules, 1964
RULE 18. MOVABLE, IMMOVABLE AND BALUABLE PROPERTY:

THE SCHEDULE

[See Rule 18 (1)]

Return of Assets and Liabilities on the 31st August, 2013

1. Name of the Government Servant in full – JIA LAL AZAD.
2. Service to which he belongs – Civil Judge(Sr.Divn)-cum.Chief Judicial Magistrate, L&S at Kullu, (H.P.)
- 3.
4. Total length of service upto date –

(I)	in	non-gazetted	rank.
	✓		
(II)	in gazetted rank.		
5. Present post held and place of posting – Civil Judge(Sr.Divn)-cum-Chief Judicial Magistrate, L&S at Kullu, (H.P.)
6. Total annual income from all sources during the Calendar year immediately proceeding the 1st day of January 2013
7. Declaration :-

I hereby declare that the return enclosed namely, forms I to V are complete, true and correct as on 31.8.2013 to the best of my Knowledge and belief, in respect of information due to be furnished by me under the provisions of sub-rule (1) of rule 18 of the Central Services (Conduct) Rules, 1964.

Date 31.8.2013. Signature 

- Note 1. This return shall contain particulars of all assets and liabilities of the Government servant either in his own name or in the name of any other person.
- Note 2. If a Government Servant is a member of Hindu Undivided Family with coparcenaries rights in the properties of the family either as a 'Karta' or as a member, he should indicate in the return in Form No. 1 the value of his share in such property and where it is not possible to indicate the exact value of such share, its approximate value. Suitable explanatory notes may be added wherever necessary

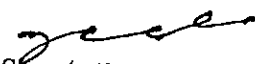
FORM NO. 1
STATEMENT OF IMMOVABLE PROPERTY ON FRIST APPOINTMENT AS ON
31st AUGUST, 2013.

S. No	Description of Property	Precise Location (Name of District, Division, Taluk and Village in which the properties is situated and also its distinctive number etc)	Area of land (In Case of Land & Building)	Nature of Land in case of landed property	Extant of Interest	If no in own name, state in whose name held and his/her relationship if any to the government servant
	Land	Village Kandha, Chavi, Phati Manjhala Desh, Tehsil Anni, District Kullu, H.P.	6-0-0 bigha	Cultivating land and orchard	-	-
	Building	-do/	One ancestral house	-	-	-

Date of acquisition	How acquired (whether by purchase mortgage, lease in-hesitance, gift or otherwise) and name with details of person./person from whom acquired (address and connection of the government servant, if any with the person./person concerned) please see Note 1 below)	Value of the property (see Note 2 below)	Particulars of sanction of prescribed Authority, if any	Total annual income from the property	Remarks
8	9	10	11	12	13
-	Ancestral property	20 lac	-	One lac	-
-	-do-	5 lac	-	-	-

Note: - Nothing has been purchased or sold after joining of service

Date:- 31.8.2013.


Signature

FORM NO : II

STATEMENT OF LIQUID ASSETS ON AS ON 31st July 2012

Sr. No	Description	Name & Address of Company, Bank etc.	Amount(As on 31-08-2013)	If not in own name and address of person in whose name held and his / her relationship with the Government Servant	Annual income deserved	Remarks
1	2	3	4	5	6	7
1	Sav.A/c No. 30880843353	S.B.I. Kullu.	4 lac	Own name	Instd.(on Saving)	-
2	LIC Policy No 154182381	LIC	-	-	-	-
3.	FDR	KCCB, Anni	3 lac	Own name	Instd.	-

Note: - After joining of service, neither any investment has been made nor any loan has been raised .

Dated: 31.8.2013


Signature

FORM No. III
STATEMENT OF MOBILE PROPERTY AS ON 31ST AUGUST, 2013

SL. NO	Description of item	Price and value at the time of acquisition and /or the total payment upto the date of the return ,as the case may be , in case of article purchase on hire purchase and instalment bases	If not on own name, address of person in whose name and his/her relationship with government servant	How acquired with date of approximate acquisition	Remarks
1	2	3	4	5	6
1.	Car(Sentro) Model 2009	3,50,000/-	-	Purchased by borrowing loan	-
2.	Refrigerator	10,000/-	-	From Saving A/c/	-
3.	T.V.	8,000/-	-	-do-	-
4.	Washing Machine	8,000/-	-	-do-	-

Date :- 31.8.2013

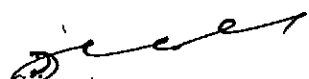

Signature

FORM NO IV

STATEMENT OF PROVIDENT FUND AND LIFE INSURANCE POLICY AS ON THE
31ST AUGUST, 2013.

Sl No	Policy No and date of policy	Name of insurance Company	Sum insured Date of maturity	Amount of annual premium	Type of provident fund/GRP/CPF ,(insurance policies) account number	Closing balance as last reported by the Audit Accounts officer along with date of such balance	Contribution made subsequently	Total	Remarks (if there is dispute regarding closing balance the figures according to the Government Servant should also be mentioned in this col)
1	2	3	4	5	6	7	8	9	10
1	LIC Policy No 15418 2381	Life Insurance Corpn. Of India.	1,95,000/ maturity date 19.12.26	4595/- Qtrly. Premium.	LIC	-	-	-	-
2	GPF A/c No.HP /03/33 09	AGHP	-	-	General Provident Fund	28,25,384	30,000 /- p.m.	2945384	-----
3									

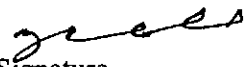
Date :- 31.8.2013.


Signature

FORM NO. V
STATEMENT OF DEBETS AND OTHER LIABILITES ON 31ST AUGUST, 2013

Sl.No	Amount	Name and address of creditor	Date of incurring Liability	Data id Transaction	Remarks
1	2	3	4	5	6
1	-	-	-	-	-
2	-	-	-	-	-
3	-	-	-	-	-
4	--	-	-	-	-
5					

Date :- 31.8.2013


Signature